

(b) if so, its salient features and whether a copy of the report will be laid on the Table?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) Copies of the report have been placed on the tables of both Houses of Parliament.

Consideration of Special Audit Report by Orissa P.A.C.

157. **Shri Hari Vishnu Kamath:**
Shri Surendranath Dwivedy:
Shri Hem Barua:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1839 on the 10th August, 1966 and state:

(a) whether the Public Accounts Committee of Orissa State has since considered the Special Audit Report;

(b) whether that Committee has presented its Report;

(c) if that Committee has not yet presented its report when it is likely to do so;

(d) the action initiated in the matter in the wake of the Report of the Public Accounts Committee, Orissa; and

(e) if no action is being taken, the reasons therefor?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). The State Government have intimated that the Special Audit Report is still under the consideration of the Public Accounts Committee, Orissa.

(c) The State Government has not given any indication.

(d) and (e). Do not arise.

1821 (A1) LSD-4.

Attack on Ukhrul Check-posts

158. **Shri Bagri:**
Shri Yashpal Singh:
Shri Ram Sewak Yadav:
Shri Hukam Chand
Kachhavalya:
Shri Bade:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1118 on the 3rd August, 1966 and state:

(a) whether the investigations regarding the attacks made on the check-posts of Ukhrul sub-division of Manipur have since been completed;

(b) if so, the details thereof;

(c) whether any decision regarding the assistance to be given to the next of the kins of those who were wounded or killed has since been taken; and

(d) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) Yes, Sir.

(b) All the culprits are Naga hostiles and information about them is not available as they are taking shelter in their hide-outs. Cases have been returned undetected in final form and will be reopened on the availability of the information about the identity of the accused when they are arrested.

(c) No financial assistance is given to the next of kin of the injured personnel.

As already stated in reply to Unstarred Question No. 1118 dated 3rd August, 1966 a sum of Rs. 2,000 was given to the family of a deceased constable from the Home Minister's Discretionary Grant.

(d) Does not arise.

Obscene Poster

159. **Shri Shree Narayan Das:**
Shrimati Savitri Nigam:
Shri H. C. Linga Reddy:
Shri Tridib Kumar Chaudhuri:
Shri Indrajit Gupta:
Shri Umanath:
Shri Dinesh Bhattacharya:

Shri D. C. Sharma:
 Shri Yashpal Singh:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Dr. P. Srinivasan:
 Shri Onkar Lal Berwa:
 Shri M. L. Dwivedi:
 Shri P. C. Borooah:
 Shri Subodh Hansda:
 Shri Bhagwat Jha Azad:
 Shri S. C. Samanta:
 Dr. M. M. Das:
 Shri Maniyanganadan:

Will the Minister of Home Affairs be pleased to state:

(a) whether any clue as to the source of obscene poster casting aspersions on the Prime Minister has been traced by the police;

(b) if so, the result of investigations carried on by the police; and

(c) whether any person has been arrested in this connection?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) The case is still under investigation.

(c) So far two arrests have been made and another accused for whose arrest a warrant had been issued surrendered himself to the court.

Patna High Court, Ranchi

160. Shri Shree Narayan Das: Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal to hold a permanent bench of the Patna High Court at Ranchi;

(b) if so, at what stage the proposal stands; and

(c) whether the Government of Bihar have made a suggestion in this regard?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathl): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

Fossil Remains around Susunia Hills, Bankura

161. Shri Shree Narayan Das:
 Shri Bibhuti Mishra:
 Shri K. N. Tiwary:
 Shri P. G. Sen:

Will the Minister of Education be pleased to state:

(a) whether it is a fact that a large number of fossil remains of animals has been found in the course of recent archaeological explorations conducted around Susunia Hills and the valley of Gandheswari river in Bankura District (West Bengal);

(b) if so, the precise nature of these finds; and

(c) whether it is a fact that these fossil specimen will throw a new light on the conditions of the region thousands of years ago in the Pleistocene System?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) The collection contains a good number of fragmentary bones and teeth of mammals, the animals identified being, *Buhalas palaeindicus*, *Bos namadicus*, *Bos sp. Palaeoloxoden*, *namadicus* and *Equus of namadicus*.

(c) The matter is under examination.

Non-Players with Sports Teams going Abroad

162. Shri Shree Narayan Das: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the number of officials who accompany sports teams going abroad as Managers, non-playing captains or trainees is comparatively large and sometimes as many as the number of players;

(b) if so, the reasons therefor; and